NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.70/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2017

NAME OF THE PARTIES:

Mr. B V Kshatriya & Ors.

V/s.

M/s. Bhikusa Papers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1) sochin banse Advocate for publishing fourse
2) HL. HATHERE HIT

ORDER T.C.P. No. 70/397-398/CLB/MB/MAH/2014

- 1. Ld. Representatives of both the sides are present.
- 2. It is stated that an amicable settlement is in progress. Considering the circumstances now the matter is enlisted for hearing on 28.02.2017.

Sd/-

M. K. SHRAWAT Member (Judicial)

Dated: 10th January, 2017.